CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO.062/01499/2017

Chandigarh, this the day 11th of September, 2018

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CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) & HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

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Anish Ahmad s/o Zafar Ahmad, aged 33 years, working as TGT (Art Education) under Transfer KV. Bhardarwah, District Doda (J&K) (Srinagar)

....Applicant

(Present: Mr. D.R. Sharma, Advocate)

Versus

- 1. The Commissioner, Kendriya Vidyalaya Sangathan 18, Institutional Area, Shaheed Jeet Singhy Marg, New Delhi.
- 2. The Asstt. Commissioner (Establishment), 2/3 KVS Headquarters, New Delhi.
- 3. Shri Ashish Ghosa, working as Trained Graduate Teacher (Art Education) at KV-Hindon No. 1, Gaziabad.
- 4. Smt. Madhu Saxsena working as Trained Graduate Teacher (Art Edcuation), at KV-Hindon-2, Gazaibad. **EXPARTE**

.... Respondents

(Present: Mr. R.K. Sharma, counsel for Respondents No. 1 & 2 None for Resp. No. 3 Respondent No. 4 proceeded against ex parte vide order dated 28.02.2018

ORDER (Oral) SANJEEV KAUSHIK, MEMBER (J)

- 1. Learned counsel for the applicant submitted that since the applicant has been given transfer and posting at a station of his choice, therefore, this O.A. has been rendered infructuous and may be disposed of as such. Learned counsel for the official respondents does not object thereto.
- 2. Ordered accordingly.

(AJANTA DAYALAN) MEMBER (A) (SANJEEV KAUSHIK) MEMBER (J) Dated: 11.09.2018

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